

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI 10 MAY 2022

No. F.5 (1)/2022/ 37544-583

Dated, Delhi the _____ 2022

Sub:- **Training of Judicial Officers- Ms. Prabh Deep Kaur & Ms. Shilpi Jain.**

Copy forwarded for information and necessary action to :-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
3. The Sr.A.O.(J)/A.O.(J)/Administration-I,II,III, Recruitment Cell, Vigilance, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, "LAYERS", Vulnerable Witness Deposition Complex (VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Court, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge (HQs) Delhi.
8. The "LAYERS" Section, for uploading on "LAYERS".

(Mukesh Kumar Gupta)
Additional District & Sessions Judge
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi

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No. _____ / G-1/Gaz./DHC/2022
Dated: 5th, May, 2022

From
The Registrar General,
High Court of Delhi,
New Delhi.

To,

- (BES)
1. The Principal District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
 2. The Principal District & Sessions Judge, South, Saket Courts, New Delhi.

Sub: Training of Judicial Officers.

Sir,

(BES)

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to order that Ms. Prabh Deep Kaur and Ms. Shilpi Jain, Officers of Delhi Judicial Service may also be imparted Induction Training with the newly appointed/promoted officers of Delhi Judicial Service to Delhi Higher Judicial Service.

I am, accordingly, to request you to kindly ask Ms. Prabh Deep Kaur and Ms. Shilpi Jain, officers of Delhi Judicial Service to report to the Director (Administration), Delhi Judicial Academy for the Orientation Course.

Yours sincerely


(Ravinder Dudeja)
Registrar General

Endt. No. _____ / G-1/Gaz./DHC/2022

Dated: _____

Copy to The Director (Administration), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, Delhi for information and necessary action.

Dir (Judicial)
R.D.S. (Hqs.)
07/05/2022



Registrar General